

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 429
TO BE ANSWERED ON 06.02.2023

CONTRIBUTION OF MSMEs IN THE PRODUCTION AND MANUFACTURING SECTOR

429. DR. AMAR PATNAIK:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of new registration of MSMEs through UDYAM Registration for Ease of Doing Business, since its inception from 2020 to 2022;
- (b) the number of MSMEs which exited business during the last five years from 2017 to 2022;
- (c) the State-wise funds allocated to MSMEs out of ₹ 5 lakh Crore Emergency Credit Line Guarantee Scheme announced, post-COVID-19 pandemic;
- (d) whether the Ministry is considering policy reforms including providing assistance to overcome post-COVID-19 shock, and facilitating digitization to minimize cost of inputs and scale-up; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

- (a): The number of new registration of MSMEs on Udyam Registration portal for Ease of Doing Business, since its inception from 2020 to 2022 (as on 02.02.2023) is 1,38,67,022.
- (b): As per the portal of Udyog Aadhaar Memorandum and Udyam Registration, the number of MSMEs which shut down business during the last five years from 2017 to 2022 were 17,452.
- (c): The State-wise funds allocated to MSMEs out of ₹ 5 lakh Crore Emergency Credit Line Guarantee Scheme announced, post-COVID-19 pandemic is at Annexure-I.
- (d) & (e): The Government has taken a number of initiatives to support MSMEs in the country. Some of these include:
 - i. Rs. 5 lakh crore Emergency Credit Line Guarantee Scheme for business, including MSMEs.
 - ii. Rs. 50,000 crore equity infusion through Self Reliant India Fund.
 - iii. New revised criteria for classification of MSMEs.
 - iv. No global tenders for procurement up to Rs. 200 crores.
 - v. "Udyam Registration" for MSMEs, for Ease of Doing Business
 - vi. Launching of an online Portal "Champions" in June, 2020 to cover many aspects of e-governance including redressing grievances and handholding of MSMEs.
 - vii. Inclusion of Retail and Wholesale traders as MSMEs as well as street vendors for availing the Priority Sector Lending.
 - viii. Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
 - ix. Launch of Udyam Assist Platform (UAP) on 11.01.2023 to bring Informal Micro Enterprises under the formal ambit for availing the benefit under Priority Sector Lending (PSL).

State-wise details of guarantees issued to businesses, including MSMEs under ECLGS (as on 31.12.2022) since inception, in reply to part (c) of the Rajya Sabha Unstarred Question No. 429			
SL. No	State wise /UTs	No. of Guarantees	Guaranteed Amount (Rs. in Cr)
1	Andaman & Nicobar	2,125	153.67
2	Andhra Pradesh	2,93,855	13,053.16
3	Arunachal Pradesh	2,431	135.03
4	Assam	5,54,345	3,791.71
5	Bihar	8,31,283	5,165.58
6	Chandigarh	7,299	1,277.14
7	Chhattisgarh	2,02,098	6,132.94
8	Dadra & Nagar Haveli and Daman & Diu	3,384	663.40
9	Delhi	1,07,214	23,899.26
10	Goa	13,134	1,491.17
11	Gujarat	3,78,938	34,530.33
12	Haryana	2,08,246	16,633.12
13	Himachal Pradesh	52,279	2,445.1
14	Jammu & Kashmir	68,999	2,445.23
15	Jharkhand	3,04,618	4,118.69
16	Karnataka	8,95,238	23,916.14
17	Kerala	5,43,027	11,982.74
18	Ladakh	1,035	54.18
19	Lakshadweep	375	2.2
20	Madhya Pradesh	5,74,394	11,248.92
21	Maharashtra	10,30,356	59,544.12
22	Manipur	10,612	142.14
23	Meghalaya	11,566	240.52
24	Mizoram	3,896	64.52
25	Nagaland	7,599	80.06
26	Orissa	9,46,592	6,744.48
27	Pondicherry	23253	607.71
28	Punjab	2,20,723	11,376.39
29	Rajasthan	5,57,903	17,854.96
30	Sikkim	8,399	131.36
31	Tamil Nadu	9,12,614	39,683.59
32	Telangana	1,48,038	15,255.69
33	Tripura	62,850	295.28
34	Uttar Pradesh	8,27,521	21,930.37
35	Uttarakhand	75,236	3,344.31
36	West Bengal	20,35,873	20,104.66
	Total	1,19,27,348	3,60,539.87